GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2936 ANSWERED ON:14.03.2013 NALSA Mishra Shri Mahabal

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the National Legal Services Authority (NALSA) is functioning in the country;
- (b) if so, the number of people benefited by legal assistance services in the country during the last three years and the current year, State/UT-wise;
- (c) the number of Scheduled Castes/Scheduled Tribes and women benefited by these services; and
- (d) the steps taken by the Government to popularise NALSA among people particularly in the rural areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) Yes, Madam.
- (b)&(c) As per the information available with the National Legal Services Authority (NALSA), the number of persons benefited under Legal Assistance Scheme, State/UT-wise and the number of persons belonging to Scheduled Castes/ Scheduled Tribes and women benefited by these services, during the last three calendar years are at Annexure-A & Annexure-B, respectively.
- (d) The Legal Services Authorities have been organizing legal awareness camps, particularly in rural areas, for popularizing their activities. These authorities organize programmes on National Legal Services Day, Children's Day, Disability Day, Human Rights Day, International Women's Day, to create legal awareness among the masses. On the occasion of National Legal Services Day advertisements are released throughout the country, apart from organizing legal literacy classes/camps at school and college level to create awareness and popularise legal services activities.